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## 10 लक्षमीनारावण पांडेव

फलस्वरूप प्राज स्थिति प्रत्यंत चितनीय बन गई है एस टी सी को बिगत दों वर्षी से भारी भावा में प्रखबारी कागज व प्रन्य प्रकार के कागज का घायात करना पड़ रहा है और यह माला पिछले वर्ष की धपेका भाज दुशुनी ही गई है। नार्वे, न्यूजीलैंड, स्वीडन, यू एस ए व यू एस एस और द्वारा हम कागज की प्राप्ति में लगे हुए हैं भीर भारी माला में विदेशी मुद्राब्ययकर रहे हैं। विशेषकों व ग्रर्थविदों का मत है कि यह हमारी पूर्व में निर्धारित दोवपूर्ण योजन। का ही परिणाम है चौर यदि इस हेतु समयबद कार्यंत्रम हाथ में नहीं लिया गया, वर्तमान में स्थिति पेपर मिल्म की क्षमता का उपयोग नहीं किया गया तथा नये युनिटम की स्थापना नहीं की गई ती हमारे समक्ष वर्षान्त में कागज का भयकर संकट होगा । बाज भी कागज की कालाबाजारी कागज की धनुषलब्धता कारणहो रही है। मैं माननीय उद्योग मंत्री जी को भ्वान इस और झार्काचन करते हुए निवेदन करंगा कि इस हेथु आवश्यक कदम तुरन्त चठावें जिस से कि देश में व्याप्त कागज का संकट भीद्य समाप्त हो बन्यया इस का बनाव कई प्रकार की समस्याएं खड़ी करेगा जिस का हल संभवत: तब निकालना श्रसंभव होगा ।

## (i) FAST UNTO DEATH BY ACDHARYA VINOBA BHAVE

PROF. SAMAR GUHA (Contai): Sir, under rule 377, I wish to raise the following matter:

This is regarding Acharya Vinoba Bhave's fast unto death. All the Members of this House, I am share the anxiety of the people of our country over the fast unto death undertaken by Acharya Vinoba Bhave. There is none in the country who does not believe in the necessity of protections and preservation of cow and development of cows for the benefit of common people. The whole country cherish the Gandhian ideal for the purpose. However, due to controversial nature of the issue of total ban cow slaughter, Gandhiji never tried to force the issue over the Government.

The Governments of Kerala West Bengal have genuine difficulties over the issue of total ban on cow slaughter as their States are inhabited by large sections of Christian

and Muslim population. We hope that Vinobhaji will appreciate the difficulty faced by these two States.

We further hope that the Acharya will also think over the risk of escalation of the import of the issue into an undesirable state of aggravation communal tension in the country. (Interruptions)

Keeping all the factors in view, we would earnestly request Vinobaji to give up his fast and enable the Home Minister of India to work out his formula for resolution of the problem.

Apart from the controversial nature of the fast undertaken by Acharya Vinoba Bhave, the whole deeply feel the necessity of saving his life. We would again urge Vinobaji to give up his fast to allow the Central Government to find out means, in consultation with the State Governments, for considerably meeting the viewpoint of Vinobaji.

Our countrymen will be happy if Vinobaji lives long among them extending his moral influence for resolving the prffoblems of Harijans and other poor sections of our people who live in abjectly sub-human conditions.

Further, the whole world humanity and their civilization now face a real danger of extermination, due to the threat of outbreak of a nuclear war.

(Interruptions) \*\*

MR. SPEAKER: These are not to be recorded. These are only mutual compliments.

PROF. SAMAR GUHA: If a nuclear holocaust overtakes the fate of the humanity, the cow-population would will also not be spared. We urge Vinobaji to raise his voice to save the world humanity and their civilization from the danger of a nuclear slaughter of the homo sapiens.

<sup>\*\*</sup>Not recorded

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The world expects him to take up this great task as a great disciple of Mahatma Gandhi.

We would urge the Gandhian disciple of Ahimsa and Shanti to give up his fast so that his fast may not create a situation of Himsa and Ashanti all over the country. I would request the Home Minister to make a statement over the issue of Vinobaji's fast.

PROF. P. G. MAVALANKAR: (Gandhinagar): I want to make a submission, if you permit me, on the procedure of rule 377.

MR. SPEAKER: You can discuss it in the Rules Committee, not here.

PROF. P. G. MAVALANKAR: It is not just a matter between you and me. If you give me just one minute, it is enough.

MR. SPEAKER: If I give one minute to 544 Members, what will happen?

PROF. P. G. MAVALANKAR: In regard to what is happening under rule 377 I have been seeing that many Members have been raising matters which are admitted by you because of the importance of those subjects. Kindly see to it that a supplementary agenda is given to us so that Members know what subjects you have been good enough to allow. Secondly, you must ensure that the Ministers give some kind of a reply.

MR SPEAKER: I have been requesting the Ministers; we are also trying to change the rules. Mr. Rajagopala Naidu.

21.12 hrs.

DEMANDS FOR GRANTS, 1979-80-contd.

MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS—contd.

SHRI P. RAJAGOPAL NAIDU (Chittoor): The other day we were speaking about developing countries and the price hike on petroleum products. Because we are deficit in petroleum, there is a suggestion to make power alcohol so that we may minimise the bill on petrol. Power alcohol is being used now in Brazil and they have invested \$ 5.5 lakhs to produce alcohol from tapioco, sugar beet and sugarcane. Brazil has invested two billion dollars to produce alcohol; by the end of 1981 all the vehicles will be driven by gasohol. Even Austrialia is experimenting with it. Ameri-In midwist plan states have produced alcohol which is being used and 500 filling station are suplying gasohol and produced maize. being from Our State Minister for Agriculture has said that by mixing alcohol and petroj we can produce gasohol. ICAR has experimented on it and Dr. H. B. Mathur, Professor of Mechanical Engineering of the Indian Institute of Technology has also found out gasohol by mixing 20 per cent alcohol with 80 per cent gasolene. Therefore, there is great possibility of producing power alcohol and mixing it with petrol so that we can petrol. In our country we are having more than 20 lakh hectares of sugarcane. Therefore, it is very easy for us to produce power alcohol. We are surplus in potatoes and there is glut in potatoes. From potato also we can produced power alcohol From tapioca also we can produce it. Therefore, I would request the Minister to find out whether it is possible for us to adopt this method.

We are producing pesticides which are quite good. But for agriculture we want weedicides also. In many places the farmers have to spend much of their money to take out the weeds by hand. Therefore, if pesticides are there, it will be easy to develop our agricultural production. I have seen in the United States there is an item 'weedicides so much' in the